the Uttar Pradesh Government to submit a project report immediately for improving and developing of infrastructure in the earthquake- affected districts of Garhwal Division with the World Bank assistance;

(b) whether the State Government has ince submitted the project report; and

(c) if so, what are the details thereof and the action taken by the Central Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN) : (a) to (c) On the request of the State Government of Uttar Pradesh World Bank has been approached for providing assistance for undertaking emergency reconstruction project in Garhwal region affected by recent earthquake. The State Government has been requestr ed to expedite the detailed project proposal. The investigation team of the World Bank is likely to visit the earthquake affected areas in the first week of December, 1991 for on the spot study of situation caused by earthquake.

138. [Transferred to 28th Novem ber, 1991].

Foreign Assistance for construction of Dams

139. SHRI BAM NARESH YADAV: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that Government have sought the help of Japan in respect of some important multi-purpose Dams; and

(b) if so, to what extent Japan has agreed to it?

THE MINISTER OF WATER RESOURCES (SHRI VIDYA CHARAN SHUKLA): (a) and (b) At present, Upper Indravati Irrigation Project and Upper Kolab Project are

receiving assitstance form Overseas Economic Cooperation Fund. Japan amounting to Yen 3744 million and Yen 3769 million respectively. Preliminary discussions were held in January, 1991 with the Fact Finding Mission of the Overseas Economic Cooperation Fund, Japan to extend financial assistance to (i) Auranga Reservoir Project. (ii) Right Canal System of Upper Indravati Irrigation Project, and (iii) Rengali Irrigation Project. Further clarifications sought by the Mission have also been provided. In addition, the Overseas Economic Cooperation Fund, Japan wag approached for resuming assistance for six Turbo Generating sets of Sardar Sarovar Project. They have sought additional information which has been provided.

to Questions

Special Education Policy for Jammu and Kashmir

140. SHRI RAM NARESH YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have felt the need for Special Education policy for Jammu and Kashmir; and

(b) if so, by when the same is likely to be evolved?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) ADDITIONAL CHARGE OF WITH MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): and (b) Government (a) are determined to pay particular attention to the special educational needs of the State of Jammu and Kashmir. The Border Area Development (Education) Programme is under implementation from 1987-88. provided under Assistance is this programme for construction of school buildings, hostels, staff quarters, additional class rooms and laboratories, for introduction of vocational courses, for establishment and strengthening of polytechnics and ITIs, for Adult Education and Non-formal Education etc.

91

S.T.D. Electronic Exchange facilities in U.P.

141. SHRI RAM NARESH YADAV: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the names of places in Azamgarh district in Uttar Pradesh where S.T.D. Electronic Exchange facilities are likely to be made available during the year 1991-92; and

(b) the places in the district proposed to be provided with the above facility during the year 1992-93?

THE DEPUTY MINISTER IN THE MINISTRY OP COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Azamgarh has already an electronic exchange and S.T.D. facility, Ambari, Deogan, Jeanpur, Mubarak-pur and Rani Ki Sarai are likely to be converted into electronic exchanges during the year 1991-92 without S.T.D. facility.

(b) Atraulia, Bindra Bazar, Cha-ndpatti, Kaptanganj Mahul, Mehna-gar, Nizamabar, Pharia, Pushpnagar, San jar Pur, Thekma are proposed to be converted into electronic exchanges.

Some of these places may be provided with STD facility.

Krishi Vigyan Kendra in Azamgarh District

142. SHRI RAM NARESH YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have plans to open a Krishi Vigyan Kendra in Azamgarh District, Uttar Pradesh during 1991-92; and

(b) if so, by when it is likely to start functioning?

to Questions

THE MTNISTER OT STATE IN THE MINISTRY OF AGRICULTURE (SHRI K. C. LENKA): (a) No, Sir,

(b) Does not arise.

STD Facilities

143. SHRI RAM NARESH YADAV: Will the Minister of COMMUNICA TIONS be pleased to state:

(a) whether Government have formulated any plans to provide electronic STD Exchange facilities in towns and capital headquarters;

(b) if so, by when; and

(c) how many such towns and headquarters at capital level would be covered in Uttar Pradesh during 1991-92 and 1992-93 alongwith the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRJ P- V. RANGAYYA NAIDU): (a) and (b) Yes, Sir. The draft 8th Plan proposals envisage provision of National Subscriber Dialling facility to all telephone exchanges by the end of eighth plan.

(c) During 1991-92 and 1992-93 it is proposed to provide National subscriber Dialling (NSD) facility at 200 Towns Cities and 250 Towns Cities respectively in Uttar Pradesh. All District Headquarters will have National Subscriber Dialling facility by March, 1992. AH Sub-Divisional headquarters will be covered by March, 1995.

Amendment of NCR Planning: Board Act

144. SHRI SHIV PRATAP MISHRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose ' to amend the National Capital Region

92